

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 8th February, 2016
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Satish Pal, Applicant in person
FOR COMPLETION OF PLEADINGS			
2.	Appeal No. 147/2015 (M.A. No. 1290/2015)	New Era Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Abhinit Das, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. for HSPCB
3.	Original Application No. 468/2015	Vijaypal Vs. State of U.P. & Ors.	Mr. Sharique Hussain, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1,3,5,6 to 11 Mr. Maheen Pradhan, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 & 6 Mr. Pradeep Mishra, Adv. for R-7 Mr. Sudeep Roy, Adv. for R-12 to 17 Mr. Ankit Verma, Adv.
FOR HEARING			
4.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-2 Mr. N.K. Gupta, Sr. Envr. Engineer, for R-3 Mr. Gautam Kumar, Adv. for R-4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. for R-6 Mr. Rajkumar, Adv. & Mr. Bhupender Kumar, LO for R-7 Ms. Savitri Pandey, Adv. for R-10 Ms. Sakshi Popli, Adv. for DJB
5.	Original Application No. 518/2015 (M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant Mr. T. S. Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. B. V. Niren, Adv. for R-9
6.	Original Application No. 108/2013 (M.A. No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs. NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6 Mr. A.K. Prasad, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3

			Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. B. V. Niren, Adv.
7.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs. Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. Narender Pal Singh, Adv. for R – 6 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P.S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. for Apex Chamber of Commerce Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana
8.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Pradeep Kumar, Adv. for Appellant Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9 Mr. Suresh Tripathy, Adv. for DJB
9.	Original Application No. 167/2014 (M.A. No. 599/2014 & M.A. No. 69/2016)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. U.O.I. & Ors.	Mr. Rahul Chaudhary, Adv. for the Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. with Ms. Rakhi Ray, Adv. for R-6 to 8 Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. for R-2 to 5 & 9 & 10 Mr. Stephanie V. Sonawane, Adv. for Applicant in M.A. 69/2016
10.	Original Application No. 238/2015	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Sanjeev Anand, Adv. for-3 Mr. Gaurav Mitra, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-11 Mr. V. V. Vardhan for CGWA
11.	Original Application No. 408/2015 (M.A. No. 952/2015)	Matloob Vs. MOEF & CC & Ors.	Mr. Tushar Singh, Adv. for Applicant Dr. Abhishek Attrey, Adv. for R-1 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Alok Sangwan, Adv. for R-8

12.	Original Application No. 455/2015	Dr. Devashish Bhattacharya Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-1, 2, 6 & 7 Mr. Gaurav Agrawal, Adv. for R-4 & 5 Mr. A. K. Prasad, Adv. for R-9 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for UPPCB
13.	Original Application No. 479/2015 (M.A. No. 1097/2015 & M.A. No. 1137/2015)	Manoj Kumar Misra Vs. NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. H. S. Phulka, Sr. Adv. with Mr. Tarunvir Singh Khehar, Adv. for R-1 & 7 Mr. Abhishek Yadav, Adv. for R-2 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-3 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-4 Mr. B. V. Niren, Adv. for R-5 Mr. Biraja Mahapatra, Adv. for R – 6 Mr. Krishan Kumar Singh, Adv. for MoEF

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